

between the Cotton Corporation of India Ltd. and the Cotton Export Corporation of Pakistan Ltd.

(c) The decision to reduce import duty is one of the factors which has helped in finalisation of the deal.

#### Raids on Film Stars

6755. SHRI SARJOO PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether general raids on Bombay Film Stars conducted about two years back proved as utter flop;

(b) whether the authorisation which was given by the Commissioner was not kept secret; and

(c) whether Government have received any complaint in this regard and if so, what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) :

(a) No, Sir.

(b) and (c) A complaint, alleging that secrecy in respect of these searches had not been maintained, has been received. It has not been found to be correct.

#### Trade concessions given to and received from Bangladesh

6756. SHRI SHANKERRAO SAVANI : Will the Minister of COMMERCE be pleased to refer to the reply given to Starred Question No. 268 on the 7th March, 1975 regarding exports to and imports from Bangladesh and state :

(a) the trade concessions given to and received from Bangladesh since its inception;

(b) the nature and extent of the trade in each of the concessional commodities;

(c) the loss sustained, or profit made by India in each year in each of these commodities; and

(d) in what way is the trade protocol signed on 17th December, 1974 going to safeguard the interests of India in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) :

(a) and (b) Some commodities like coal

were supplied to Bangladesh at a price related to domestic prices. The total value of coal/coke/briquettes supplied to Bangladesh during the period 1972-7 and 1973-74 were around Rs. 146.6 lakhs and Rs. 300.17 lakhs respectively.

(c) No loss as such was sustained on such supplies of coal.

(d) In terms of the Trade Protocol signed on 17th December, 1974, trade between the two countries is to take place in freely convertible currency. No specific commoditywise targets have been laid down. Prices for supplies are to be determined on a commercial basis.

#### Steps to bring about uniformity in Customs Duties

6757. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to state :

(a) whether there is no uniformity in the rates of customs duties on some items charged at various International airports of our country; and

(b) if so, what steps Government are taking to ensure uniformity of custom duty at all the International airports of our country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) :

(a) No, Sir; the customs duty on items of baggage imported at various International Airports is levied at uniform rate, as prescribed under the Indian Customs Tariff.

(b) In view of (a), the Question does not arise.

#### Non-Plan assistance to State Governments

6758. SHRI BANAMALI BABU : Will the Minister of FINANCE be pleased to state :

(a) whether non-plan assistance to State Governments by way of grants-in-aid and loans has been discontinued from 1974-75;

(b) whether any other mode has been formulated to meet the requirements of the States and if so, the particulars thereof;

(c) whether any provision has been made for payment of arrears of such non-Plan assistance in respect of the earlier period; and